

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:63
ANSWERED ON:17.02.2009
EXEMPTION FROM NET
Dhotre Shri Sanjay Shamrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the present policy of the University Grants Commission(UGC) for granting exemption from taking the National Eligibility Test (NET);
- (b) whether the UGC has decided to grant exemption from NET to candidates who obtain their M.Phil degree by 30 June,2009; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT.D. PURANDESWARI)

(a)to (c): The Central Government has issued a direction to the University Grants Commission under Section 20(1) of the University Grants Commission Act,1956,to frame regulations,inter-alia,making the qualification of National Eligibility Test/State Level Eligibility Test (NET/SLET) compulsory for appointment of teachers at entry level in the universities and colleges,with relaxation only for those who acquire Ph.D. degree from a university complying with the UGC regulations regarding registration,course work and evaluation process.